

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**O.A. No.62/1101/2018
M.A. No.62/1389/2018**

Date of decision: 17.12.2018

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

Aijazullah Khan (Aged: 51 years) S/o Azmatullah Khan, R/o 15-D, Nirman Vihar, Near Kauhaun Road, Pune Camp, Pune Maharashtra.

Present Address: Station Engineer, Officer's Mess, Opp Renaissance Hotel Sonawar, Srinagar, C/o HQRS, Chief Engineer 31 Zone, PIN-914631, C/o 56 APO.

... APPLICANT

VERSUS

1. Union of India through the Secretary to Government of India, Ministry of Defence, New Delhi.
2. Director General of Personnel, Military Engineer Service, Engineer-in-Chief's Branch, Integrated HQ of MoD (Army), Kashmir House, Rajaji Marg, New Delhi-110011.
3. Engineer in Chief, Integrated HQ of MoD (Army), Kashmir House, Rajaji Marg, New Delhi-110011.
4. HQs Chief Engineer, Northern Command PIN-914968 C/o 56 APO.
5. Director (Personnel & Legal), HQ Chief Engineer 31 Zone, PIN-914631, C/o 56 APO.
6. DDG (Pers) 'M' Engineer in Chief, Integrated HQ of MoD (Army), Kashmir House, Rajaji Marg, New Delhi-110011.

... RESPONDENTS

PRESENT: Sh. Rohit Sharma vice Sh. S.A. Makroo, counsel for the applicant.
None for the respondents.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Sh. Rohit Sharma, vice Sh. S.A. Makroo, counsel for the applicant, produced a copy of letter dated 11.12.2018 addressed to HQ CE 31 Zone, Srinagar by Dir. (Pers) for Engineer in Chief, where a favourable recommendation to adjust the applicant at Una against available vacancy, has been forwarded for approval in terms of order dated 17.09.2018 passed by this Court. Therefore, he submitted that respondents be directed to decide his claim expeditiously. Copy of letter is taken on record.
2. Considering that matter with regard to posting the applicant at Una against available vacancy has been sent for approval, we dispose of this O.A. with a direction to the respondents to finalize the matter regarding his posting at Una expeditiously but not later than 45 days from the date of receipt of a copy of this order. No costs. Accordingly, the M.A. also stands disposed of.

(P. GOPINATH)
MEMBER (A)

Date: 17.12.2018.
Place: Chandigarh.

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(SANJEEV KAUSHIK)
MEMBER (J)